## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## RAJYA SABHA UNSTARRED QUESTION NO 3095 TO BE ANSWERED ON 27.03.2025

## Status of Tikarpada Tiger Reserve

3095 SMT. SULATA DEO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the current status of the Tikarpada Tiger Reserve in Odisha, particularly after the incident involving tigress Sundari, which tragically led to the killing of two persons;
- (b) whether Government has taken any additional measures to ensure the safety of local communities living near the Tikarpada Tiger Reserve following this incident; and
- (c) whether Government plans to increase the tiger population in this sanctuary in light of this tragic incident, if so, the steps which would be taken to ensure the safety of both the tigers and the local communities?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a), (b) & (c) The Satkosia Tiger Reserve in Odisha which also include Tikarpada area, is provided funding assistance under the Project Tiger Component of the ongoing Centrally Sponsored Scheme of Integrated Development of Wildlife Habitats (CSS-IDWH) to tiger range States for conservation of tigers, raising awareness on tiger & other wildlife conservation, habitat management, protection, eco-development, human resource and infrastructure development, voluntary village relocation to increase the biodiversity and tiger population in tiger reserve, as per sanctioned Annual Plan of Operation of the Tiger Reserve.

The Government of India, through the National Tiger Conservation Authority, has advocated a three pronged strategy to manage human-wildlife negative interactions as follows:-

(i) Material and logistical support: Funding support through the ongoing Centrally Sponsored Scheme of Project Tiger, is provided to tiger reserves for acquiring capacity in terms of infrastructure and material, to deal with tigers dispersing out of source areas. These are solicited by tiger reserves through an Annual Plan of Operation (APO) every year which stems out from an overarching Tiger Conservation Plan (TCP), mandated under Section 38 V of the Wildlife (Protection) Act, 1972. *Inter alia*, activities such as payment of ex-gratia and compensation, periodic awareness campaigns to sensitize, guide and advise the general populace on man-animal conflict, dissemination of information through various forms of media, procurement of immobilization equipment, drugs, training

- and capacity building of forest staff to deal with conflict events are generally solicited.
- (ii) Restricting habitat interventions: Based on the carrying capacity of tigers in a tiger reserve, habitat interventions are restricted through an overarching TCP. In case tiger numbers are at carrying capacity levels, it is advised that habitat interventions should be limited so that there is no excessive spill over of wildlife including tigers thereby minimizing man-animal conflict. Further, in buffer areas around tiger reserves, habitat interventions are restricted such that they are suboptimal vis-à-vis the core/critical tiger habitat areas, judicious enough to facilitate dispersal to other rich habitat areas only.
- (iii) Standard Operating Procedure (SOPs): The National Tiger Conservation Authority has issued following three SOPs to deal with human-animal conflict, which are available in public domain:
  - i. To deal with emergency arising due to straying of tigers in human dominated landscapes
  - ii. To deal with tiger depredation on livestock
  - iii. For active management towards rehabilitation of tigers from source areas at the landscape level.

The three SOPs *inter alia* include the issue of managing dispersing tigers, managing livestock kills so as to reduce conflict as well as relocating tigers from source areas to areas where density of tiger is low, so that conflict in rich source areas does not occur.

Also as per Tiger Conservation Plans need based and site-specific management interventions are undertaken by the tiger reserves for improving the quality of wildlife habitat and funding support for these activities is provided under the ongoing Centrally Sponsored Scheme of Integrated Development of Wildlife Habitats.

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